

**Annual Report and Review by the Govt. of the working of the Export Inspection Council and Export Inspection Agencies for the Year 1995-96**

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (DR. BOLLA BULLI RAMAIAH) : I beg to lay on the Table :

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Export Inspection Council and Export Inspection Agencies (Volume I and II), for the year 1995-96 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Export Inspection Council and Export Inspection Agencies (Volume- I and II), for the year 1995-96.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed Library. See No. LT - 2353/97]

**Annual Reports and Review by the Govt. of the working of the Electronics Trade and Technology Development Corporation Ltd. for the year 1995-96 etc.**

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI YOGINDER K. ALAGH) : I beg to lay on the Table :

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:

- (i) Statement regarding Review by the Government of the working of the Electronics Trade and Technology Development Corporation Limited, New Delhi for the year 1995-96.
- (ii) Annual Report of the Electronics Trade and Technology Development Corporation Limited, New Delhi, for the year 1995-96 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT - 2354/97]

(3) (i) A statement (Hindi and English versions) correcting the reply given on the 24th July, 1997 to Unstarred Question No. 380 by Shri Suresh Prabhu, T. Subbarami Reddy, G.A. Charan Reddy, R. Sambasiva Rao and Yellaiah Nandi, M.P.s regarding setting up of Power Projects with German Assistance and (ii) the reasons for delay in correcting the reply.

[Placed in Library. See No. LT - 2355/97]

**Memorandum of Understanding between Education Consultants India Ltd. and Department of Education, Ministry of Human Resource Development for 1996-97 etc.**

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION AND IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : I beg to lay on the Table:

(1) A copy each of the following papers (Hindi and English versions)

- (i) Memorandum of Understanding between Education Consultants India Ltd. and the Department of Education, Ministry of Human Resource Development for the year 1996-97.

[Placed in Library. See No. LT - 2356/97]

- (ii) Memorandum of Understanding between Education Consultants India Ltd. and Department of Education, Ministry of Human Resource Development for 1997-98.

[Placed in Library. See No. LT - 2357/97]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Jamia Millia Islamia, New Delhi, for the year 1995-96

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jamia Millia Islamia, New Delhi, for the year 1995-96.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT - 2358/97]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the National Book Trust, India, New Delhi for the year 1995-96 alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English Versions) by the Government of the working of the National Book Trust, India New Delhi, for the year 1995-96.

(5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library. See No. LT - 2359/97]

**Notifications Under Finance Act, 1994 etc.**

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): On behalf of Shri Satpal Maharaj, I beg to lay on the Table :

(1) A copy each of the following Notification's (Hindi and English versions) under, sub-section (4) of section 94 of the Finance Act 1994:

- (i) The Service Tax (Second Amendment) Rules, 1997 published in Notification No. G.S.R. 316 (E)